1

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 136/BB/ 2017		Admission	Rul6 of IB	SF Dyes Vs Indus Fila Ltd.

SL. NAME (IN CAPITAL)

REPRESENTATION TO WHOM

NO. & PHONE NUMBER

Prashanth. G.

9901902992

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Registry raised objections. Petitioner Counsel is directed to comply the same. List it on 01/12/2017.

Member (T)

Member (J)

SIGNATURE